

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 3279  
(To be answered on the 10<sup>th</sup> August 2015)**

**EXPANSION OF DELHI AIRPORT**

**3279. SHRI VENKATESH BABU T.G.  
DR. P. VENUGOPAL**

**Will the Minister of CIVIL AVIATION  
नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the expansion plan of Delhi Airport is likely to be delayed owing to losses and under-utilization of the existing capacity and if so, the details thereof;
- (b) whether the plan of a new terminal building and fourth runway at the said airport is also likely to be delayed and if so, the details thereof along with the reasons therefor;
- (c) whether the Delhi Airport is incurring losses due to high depreciation cost of the asset created at the airport and if so, the details thereof;
- (d) whether there has been a recent incident wherein Delhi's Airport Immigration Bureau System crashed thereby causing delay in many international flights and if so, the details thereof; and
- (e) whether the Government has issued directions to the operators of this airport to take remedial measures to avoid such technical glitches and if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Dr Mahesh Sharma)**

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(a) & (b): No, Madam. The airport operator M/s Delhi International Airport Pvt. Ltd. (DIAL) has modernized and upgraded the airport in accordance with the Master Plan with the handling capacity of 62 million passenger per annum (mppa) and 1.5 MT Cargo per annum. As the present passenger and cargo traffic is well below the installed capacity, there is no requirement of airport expansion at present.

(c): After implementation of the Public Private Partnership project at Delhi airport, the losses were incurred by the airport operator on account

**of huge investment made for infrastructure expansion and modernization. Further, the cost of depreciation has also gone up in the light of new Companies Act, 2013.**

**(d): Yes, Madam. On 09.06.2015, the systems of the Immigration Bureau (installed at both departure and arrival terminals) had crashed from 2040 hrs to 2112 hrs due to the failure of their IT system resulting into delay of departure of 4 international flights.**

**(e): No, Madam, since all necessary arrangements regarding providing immigration services, procurement and maintenance of equipment for the purpose are made by the Bureau of Immigration and agencies hired by them. The service providing agency had taken immediate steps to fully restore the services and subsequently carried out mock drills to avoid such instances.**

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